



In The High Court of Manipur at Imphal

[CAUSELIST FOR TUESDAY, THE 22ND AUGUST, 2017]

COURT WILL SIT JUST AFTER RISING OF THE DIVISION BENCH

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 3

BEFORE

HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
ADMISSION				
1)	WP(C)/1044/2016 FIXED	SATMINLUN SINGSON Vs STATE OF MANIPUR AND ANR	MR. P JACOB MR. KH TOMBA MR. TH KHAGEMBA MR. KH TARUNKUMAR	GA
2)	CONT.CAS(C)/129/2017 FIXED	N NALINIBALA DEVI Vs SUMANT SINGH IAS	MR. KH TARUNKUMAR	
3)	MC(WP(C))/197/2017 FIXED	T. NETRAJIT SINGH Vs STATE OF MANIPUR	MR. KH TARUNKUMAR	GA
4)	With MC(WP(C))/143/2012 FIXED	T NETRAJIT SINGH Vs STATE OF MANIPUR AND 3 ORS	MR. BP SAHU MR. KH TARUNKUMAR	MR. N IBOTOMBI
5)	With WP(C)/1163/2006 FIXED	T.NETRAJIT SINGH Vs STATE OF MANIPUR AND ANR.	MR. KH TARUNKUMAR MR. BP SAHU	MR. N IBOTOMBI ADDL GA MR. L JAYANTA ROY
6)	WP(C)/514/2017 FIXED	KSH KIRANMALA DEVI Vs STATE OF MANIPUR	MS. BABITA TH	GA
7)	With MC(WP(C))/201/2017 FIXED	KH SWARNALATA DEVI Vs KSH KIRANMALA DEVI	SHAKIR KHAN	MS. BABITA TH GA

ORDER

8)	MC(WP(C))/202/2017 ON MENTION	THE CHAIRMAN NAMBOL MUNICIPAL COUNCIL Vs SHRI KARAM SHANTIKUMAR SINGH	Mr N ZEQUESON	MR. BP SAHU
9)	With WP(C)/453/2017 ON MENTION	K SHANTIKUMAR SINGH Vs STATE OF MANIPUR	MR. BP SAHU	Mr N ZEQUESON MR. N SURENDRAJIT GA
<u>HEARING</u>				
10)	WP(C)/1509/2001 WITH WP(C) 608/2001 (D/O), WP(C) 324/2001 (D/O), WP(C) 641/2001 (D/O), WP(C) 1740/2001 (D/O), WP(C) 625/2001 (D/O), WP(C) 1497/2001 (D/O), WP(C) 1495/2001 (D/O), WP(C) 1326/2003 (D/O), NOT BY HON'BLE ACTING CJ	SMT.TH.KHAMRANG Vs COMMSECY EDN AND ORS	MR. A BIMOL	AG
11)	WP(C)/477/2004	MS.KORES INDIA LTD. Vs STATE OF MANIPUR AND ORS.	MR. TH KHAGEMBA	MR. A MOHENDRO MR. AJOY PEBAM MR. KH LUPENJIT MR DAVID BOON MR AYAM ROMESH MR. I NARESHKUMAR GA
12)	RFA/6/2008 WITH LC RECORD & PAPER BOOK	STATE OF MANIPUR AND ANR Vs MS EAGLE ENTERPRISES AND 2 ORS	GA MR. A MOHENDRO	MR. HS PAONAM MR. N BIPIN MR. A ARUNKUMAR
13)	With MC(RFA)/17/2008 WITH LC RECORD & PAPER BOOK	MS E.ENTERPRISES AND 2 ORS Vs STATE OF MANIPUR AND ANR	MR. HS PAONAM	MR. A MOHENDRO
14)	WP(C)/220/2008 NOT BY HON'BLE ACTING CJ	LHERKHOCHIN HAOKIP Vs STATE OF MANIPUR AND ANR	MR. L SHASHIBHUSHAN	GA
15)	With WP(C)/222/2008 NOT BY HON'BLE ACTING CJ	NGAIJAHAT TOUTHANG Vs STATE OF MANIPUR AND ANR	MR. L SHASHIBHUSHAN	GA
16)	WP(C)/248/2010 ON MENTION	RURAL SPORTS ASSN Vs UNION OF INDIA AND ANR	MR. N SURENDRAJIT	MR. S RUPACHANDRA, ASG
17)	WP(C)/609/2010	LO SANAREI DEVI Vs STATE OF MANIPUR AND 2 ORS	MR. KHAIDEM MANI	GA
18)	WP(C)/690/2010	PN BHAIGYABATI AND 3 ORS Vs STATE OF MANIPUR AND 4 ORS	MR. M HEMCHANDRA	GA CGSC

19)	RSA/11/2013 WITH PAPER BOOK	Y NINGTHEMJAO SINGH Vs B DAMU SHARMA AND 13 ORS	MR. S RABINDRA MR. E ROBINDRO MR. TH DEEPAK MR. N SAMARJIT MR. E NANDO MR. T RAJENDRA	MR. L OJEN MR. A DENI SHARMA MR. L BROJEN MR. TH TOLPISHAK MR. CH ARUNKUMAR
20)	WP(C)/167/2013	RK ANUPAMA DEVI Vs STATE OF MANIPUR AND ORS	MR. KH TARUNKUMAR MS. T VICTORIA MR. BP SAHU MR. P JACOB	GA
21)	WP(C)/806/2013	O TOMCHOU SINGH AND 2 ORS Vs STATE OF MANIPUR AND ORS	MR. Y NIRMOLCHAND	GA
22)	CRP(C.R.P. Art.227)/16/2015 WITH LC RECORD	S THABALJAO SINGH Vs S KOMOL SINGH @KOMOLO SINGH	MS. L RANIBALA MR. NG PREMKUMAR	MR. TH MODHU MR. N DAVID MR TH HENBA MR. TH DEEPAK MR L OMESHWAR MR. TH HENRY
23)	With CRP(C.R.P. Art.227)/2/2016 WITH LC RECORD	S THABALJAO SINGH Vs S KOMOL SINGH	MS. L RANIBALA MR. NG PREMKUMAR	MR. TH MODHU MR. N DAVID
24)	WP(C)/95/2015	M GUNARASHI DEVI @ THAJAMANBI DEVI Vs STATE OF MANIPUR AND ORS	MR. W CHINGKHEINGANBA MR A PETER MR. ABHI MR. L SEITYANDRA	MD. JALALUDDIN GA
25)	WP(C)/254/2015	M MAHESHWOR SINGH AND ANR Vs IOC LTD KOLKATA AND 4 ORS	MR. H DIJEN MR. P KHAMBI	MR. K ROSHAN MR. M DEVANANDA MR. N CHURCHILL MR. KH GOJENDRO MR. L SHASHIBHUSHAN
26)	With MC(WP(C))/136/2015	M MAHESHWOR SINGH AND ANR Vs STATE OF MANIPUR AND 5 ORS	MR. P KHAMBI MR. H DIJEN MR. N MAHENDRA	GA
27)	With WP(C)/317/2015	L ROHIT KUMAR Vs STATE OF MANIPUR AND 4 ORS	MR. K ROSHAN MR. N CHURCHILL MR. KH GOJENDRO MR. M DEVANANDA	
28)	With WP(C)/498/2015	L ROHITKUMAR SINGH Vs IOC AND 3 ORS	MR. RK KULAJIT MR. N CHURCHILL MR. K ROSHAN MR. M DEVANANDA	MR. L SHASHIBHUSHAN Mr MD. ABDUL BARIK MR. AK SOMORENDRO
29)	WP(C)/276/2015	MD RASHID AHAMAD Vs STATE OF MANIPUR AND ORS	MR. KH TARUNKUMAR MR. TH KHAGEMBA MS. T VICTORIA MR. BP SAHU	GA
30)	WP(C)/722/2015 ON MENTION	L SUNIL SINGH Vs STATE OF MANIPUR AND 3 ORS	MR. Y PAIKHOMBA MR. A MODHUCHANDRA	GA

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| 31) | WP(C)/1028/2015 | M BIDYACHANDRA SINGH
AND 9 ORS
Vs
UNION OF INDIA AND 7
ORS | MR. S SARAT | MR. Y RANESH
MR. N BIPIN
MR. S GUNABANTA
MS. RK EMILY
MR. A ARUNKUMAR
MR. S DIJESHWOR
MR S SURESH CGC
MS. KSH HARICHHAYA
MR. S RUPACHANDRA,
ASG
MR. L ASHINIKUMAR
MR. HS PAONAM
MR ASG |
| 32) | WP(C)/1029/2015 | M BIDYACHANDRA SINGH
AND 15 ORS
Vs
UNION OF INDIA AND 7
ORS | MR. S SARAT | MR. HS PAONAM
MR. L ASHINIKUMAR
MR. S DIJESHWOR
MR. N BIPIN
MR. S GUNABANTA
MR. S RUPACHANDRA,
ASG
MS. KSH HARICHHAYA
MR. Y RANESH
MS. RK EMILY
MR. A ARUNKUMAR
MR S SURESH CGC
MR ASG |
| 33) | WP(C)/1045/2015 | UNION OF JUDO ASSN
MANIPUR
Vs
STATE OF MANIPUR AND
3 ORS | MR. NG KUMAR
MS. B BIDYALAKSHMI
MR. NG PREMKUMAR | MR. NG JOTINDRA
MR. TH MAHIRA
GA |
| 34) | RSA/9/2016
WITH PAPER BOOK, ON
MENTION | M YAIMA SINGH
Vs
L ROMA DEVI | MR. LN NGAMBA
MR. N RAMESHWOR
MR. S SACHINDRA | MR. KH RANJIT |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) Mr AARON KEISHING 21-08-2017 To 25-09-2017
- 2) MR. M HEMCHANDRA 21-08-2017 To 24-08-2017

(N ROJIT SINGH)
REGISTRAR